

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2690/2002

Friday, this the 11th day of October, 2002

Hon'ble Shri Justice V. S. Aggarwal, Chairman
Hon'ble Shri M. P. Singh, Member (A)

Uday Ram
s/o Shri Roop Singh
r/o 77/46, Shamjimal Colony
Circular Road, Shahdara
Delhi-32

..Applicant

(By Advocate: Shri N Ranganathaswamy)

Versus

Union of India through

1. The Secretary
Ministry of Finance &
Company Affairs
Shastri Bhawan
Dr. Rajendra Prasad Road
New Delhi

2. The Secretary
Deptt. of Company Affairs
Shastri Bhavan,
Dr. Rajendra Prasad Road, New Delhi

..Respondents

O R D E R (ORAL)

Justice V S Aggarwal:

The learned counsel for the applicant states that he would make a representation to the Department seeking regularization to the post earlier to 12.2.1993 because he has rendered more than 10 years of service before that and thereafter, in case the need arises, he may approach this Tribunal. Subject to aforesaid, he does not press the present application.

2. Allowed as prayed. Subject to aforesaid, OA is dismissed as withdrawn.


(M P Singh)
Member (A)


(V S Aggarwal)
Chairman

/sunil/